

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2700**  
(TO BE ANSWERED ON 04.08.2021)

**CHARGE SHEET AGAINST HIGHER OFFICERS**

†2700. **SHRI KANAKMAL KATARA:**  
**SHRIMATI KESHARI DEVI PATEL:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of charge sheets filed in various courts in regard to corruption or other crimes committed by the higher officers under the jurisdiction of the Union Government and the officers/employees selected by Union Public Service Commission;
- (b) the number of such officers/employees;
- (c) the number of such officers who are still in service despite charge sheets filed against them;
- (d) whether the Government proposes to take any action against such employees/officers under Government service rules and if so, the time by which action is likely to be taken;
- (e) the number of such officers/employees who have been found guilty in the country including in Rajasthan in regard to whom the investigating agency has sought permission from the Government for taking action as per the rules;
- (f) whether no action has been taken against such officers/employees as the Government has not granted the said permission; and
- (g) whether the Government is likely to take any concrete steps against such officers/employees?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (g): During the period from 01.01.2018 to 30.06.2021, Central Bureau of Investigation (CBI) has filed chargesheets in 84 cases against 96 higher officers under the jurisdiction of the Union Government including the officers selected by Union Public Service Commission.

Action, as appropriate is taken by concerned authorities in such cases.

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